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Title : Presentation of the Statement of Standing Committee on Energy.

SHRI GURUDAS KAMAT (MUMBAI NORTH EAST): I beg to lay a copy each (Hindi and English versions) of the following Statements of the Standing Committee on Energy:

- (1) Statement showing action taken by Government on the recommendations contained in Chapter-I and Chapter – V of the 4th Report (14th Lok Sabha) on Action Taken on the recommendations contained in the 2nd Report (14th Lok Sabha) of the Committee on Demands for Grants of the Ministry of Non-Conventional Energy Sources for the year 2004-05.
 - (2) Statement showing action taken by Government on the recommendations contained in Chapter-I and Chapter –V of the 10th Report (14th Lok Sabha) on Action Taken on the recommendations contained in the 5th Report (14th Lok Sabha) of the Committee on Demands for Grants of the Ministry of Power for the year 2005-2006.
 - (3) Statement showing action taken by Government on the recommendations contained in Chapter-I and Chapter – V of the 11th Report (14th Lok Sabha) on Action Taken on the recommendations contained in the 6th Report (14th Lok Sabha) of the Committee on Demands for Grants of the Ministry of Non-Conventional Energy Sources for the year 2005-06.
 - (4) Statement showing action taken by Government on the recommendations contained in Chapter-I & Chapter-V of the 7th Report (14th Lok Sabha) on Action Taken on the recommendations contained in the 42nd Report (13th Lok Sabha) of the Committee on the subject 'Hydro Power- A Critique' of the Ministry of Power .
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